

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 239 of 2013 and Appeal No. 246 of 2013**

**Dated : 17<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Appeal No. 239 of 2013**

**Biomass Energy Developers Association & Ors. ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. K.L.D. S. Viwober  
Mr. K.V. Mohan &  
Mr. K.V. Balakrishnan for R-1

**Appeal No. 246 of 2013**

**Agri Gold Products Ltd. & Ors. ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K.V. Mohan &  
Mr. K.V. Balakrishnan for R-1  
Mr. K.L.D.S. Viwober

Contd....2..

**ORDER**

Learned counsel for the respondent nos. 2-5 has filed the counter after supplying copy to the other side.

At the request of the learned counsel for the respondent nos. 2-5, post the matter for hearing on 10<sup>th</sup> March, 2014.

**(Justice Surendra Kumar)**  
**Judicial Member**

rkt

**(Rakesh Nath)**  
**Technical Member**